

ITEM NO.102

COURT NO.1

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1830/2011

DR. UPENDRA PRASAD SINGH DEAD

Appellant(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

( [ TO GO BEFORE THREE HON'BLE JUDGES ]  
IA No. 130310/2022 - APPLICATION FOR SUBSTITUTION)

WITH

Cr1.A. No. 24/2013 (II-A)

( FOR ON IA 86357/2013 FOR PERMISSION TO APPEAR AND ARGUE IN  
PERSON ON IA 102621/2019 IA No. 102621/2019 - PERMISSION TO APPEAR  
AND ARGUE IN PERSON)

Cr1.A. No. 1829/2011 (II-A)

SLP(Cr1) No. 7895/2011 (II-A)

SLP(Cr1) No. 7897/2011 (II-A)

Date : 07-12-2022 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. V.N. Sinha, Sr. Adv.  
Mr. Ram Ekbal Roy, Adv.  
Ms. Priyanka Das, Adv.  
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Mr. Binay Kumar Das, AOR

Mr. Neeraj Shekhar, AOR

Mr. Narayan Mishra, Adv.

For Respondent(s) Mr. Abhinav Mukerji, AOR

Ms. Bihu Sharma Mukerji, Adv.  
Ms. Pratishtha Vij, Adv.  
Mr. Akshay C. Shrivastava, Adv.

Mr. Nikhil Singhvi, Adv.  
Ms. Shraddha Deshmukh, Adv.  
Mr. Mohit Seth, Adv.  
Mr. Bilal Ikram, Adv.  
Ms. Supriya Juneja, AOR

Mr. Gopal Singh, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

List the Criminal Appeals and the Special Leave Petitions on 8 December 2022 as part-heard.

**(GULSHAN KUMAR ARORA)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**